

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

IA NO. 279 OF 2017
IN
APPEAL NO. 160 OF 2017 &
IA NOS. 614 OF 2017 & 1158 of 2017

Dated: 23rd August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gujarat State Petronet Ltd. ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Sr. Adv.
Mr.Piyush Joshi
Ms. S. Yadava
Mr. Prakhar Kaintura

Counsel for the Respondent(s) : Mr. Yoginder Handoo for R-2

ORDER

List the matter for hearing on **27.09.2019**.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

Bn/kt